

Annexure-2

**Name of the Corporate Debtor: Eurotas Infrastructure Limited; Date of Commencement of Liquidation: September 12, 2023;
List of Stakeholders as on: September 12, 2023, updated upto November 23, 2023**

List of Unsecured Financial Creditors

(Amount in ₹)

Sr. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1.	Thaumas Infrastructure Limited	Refer Note 1	29,00,000.00	29,00,000.00	Unsecured	-	0.042%	-	-	-	-	-
2.	IIC Limited	Refer Note 1	2,43,75,000.00	2,43,75,000.00	Unsecured	-	0.349%	-	-	-	-	-

Note:

- Both the unsecured financial creditors, i.e., Thaumas Infrastructure Limited and IIC Limited are related parties of the Corporate Debtor and had filed their claim under the Corporate Insolvency Resolution Process ('CIRP') but did not file any claim under the Liquidation process. However, as per the provisions of the Code and the Liquidation Regulations, they have been made part of the list of stakeholders under the liquidation process basis and limited to their admitted claim under the CIRP.
- The value of % share in total amount of claims admitted is provided as a function of all admitted claims across all categories and not only financial creditors.